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WP-16392-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE SANJAY DWIVEDI ON THE 30<sup>th</sup> OF JUNE, 2025

WRIT PETITION No. 16392 of 2025

PUSHPENDRA KUMAR PATEL

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

## Appearance:

Shri Pranay Choubey - Advocate for petitioner.

Dr. S.S. Chauhan - Government Advocate for State.

ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioner submits that since the examination date is already over he seeks leave to withdraw the petition.

Petition, is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE

(SANJAY DWIVEDI) JUDGE

m/-